

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

ORIGINAL APPLICATION NO.170/01697/2018

DATED THIS THE 21ST DAY OF JUNE, 2019

**HON'BLE DR. K.B.SURESH
HON'BLE SHRI C.V. SANKAR**

...MEMBER(J)
...MEMBER(A)

Mrs. Shakuntala L. Gowda,
Aged about 35 years,
W/o Ramesh Nandagoan,
Working as Staff Nurse,
E.N.T. Department,
Office of the All India Institute of
Speech and Hearing,
Manasagangotri,
Mysore – 570 006.

.....Applicant

(By Shri Ranganatha S. Jois, Advocate)

Vs.

1. All India Institute of Speech and Hearing, "Naimisham" Campus, Manasagangotri, Mysore – 570 006. Rep. by its Director.

2. The Union of India,
Rep. by its Secretary,
Ministry of Health and Family Welfare,
New Delhi – 110 001.

.....Respondents

(By Shri .S. Sugumaran, Standing Counsel for Respondents)

ORDER (ORAL)

HON'BLE DR.K.B.SURESH ...**MEMBER(J)**

Heard. The applicant is a regular employee, selected correctly, seeks that the 6th and 7th Pay Commission benefits be extended to her. Apparently the concerned Institute recommended the case, but still pending with the Ministry of Finance, Department of Expenditure. Therefore, there will be direction to them to

complete the whole process within the next three months, which is the time requested for by the respondents to complete the process.

2 OA allowed to the limited extent. No costs.

(C.V. SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred to by the Applicant in OA.No.1697/2018

Annexure A-1: Copy of the selection order dated 7.7.2009.

Annexure A-2: Copy of the appointment order dated 5.8.2009.

Annexure A-3: Copy of the duty reported dated 24.08.2009.

Annexure A-4: Copy of the OM dated 19.11.2008.

Annexure A-5: Copy of the communication dated 31.8.2017.

Annexure A-6: Copy of the order dated 18.2.2009.

Annexure A-7: Copy of the communication dated 13.1.2017.

Annexure A-8: Copy of the communication dated 31.3.2009.

Annexure A-9: Copy of the communication dated 6.9.2017.

Annexure A-10: Copy of the representation dated 22.11.2013.

Annexure A-11: Copy of the representation dated 20.6.2016.

Annexure A-12: Copy of the representation dated 3.1.2017.

Annexure A-13: Copy of the communication dated 21.7.2017.

Annexures referred to by the Respondents in the Reply

Annexure R-1: Offer of appointment dated 5.8.2009.

Annexure R-2: Joining Report dated 24.8.2009.

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